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progress of the First Plan. If the hon. Member wants any information, I may probably be able to give it just now, or I can refer him to the review of the progress of the First Five Year Plan.

SHRI BHUPESH GUPTA: It appears from the Statement that the foreign exchange sanctioned up to March, 1959 for the organises industries in the private sector amounts to Rs. 301 crores. May I know what is the balance left for the remaining period of the Plan for the private sector by way of foreign exchange sanctioned?

SHRI S. N. MISHRA: Even with regard to this sum of Rs. 301 crores, we do not have complete information about its utilisation.

SHRI BHUPESH GUPTA: No, I know that part of it has not been utilised. But my point is, what is the total sanctioned foreign exchange for the private sector for the entire Plan period?

SHRI S. N. MISHRA: Sir, for the entire programme of industrial development during the Second Five Year Plan . . .

MR. CHAIRMAN: For the private sector.

SHRI S. N. MISHRA: . . . there was no such accurate estimate of the foreign exchange that would be required. Only a rough figure was mentioned.

Now, what I was submitting to the hon. Member was that at this point of time it is difficult for us to give even the figure of utilisation of foreign exchange that has been approved so far, and so there is no knowing to what extent foreign exchange would be required in future.

SHRI BHUPESH GUPTA: May I know whether the difficulty is due to the fact that from time to time the private sector is increasing its demand for allocation of foreign exchange for that sector and that, especially in regard to the foreign exchange re-

quirements for the Second Five Year Plan, the demand has already gone up by Rs. 150 crores from what was originally estimated?

SHRI S. N. MISHRA: Sir, it is for the private sector to put forward its demand but we go by our own study of the situation.

DR. R. B. GOUR: May I be permitted to ask, in view of the fact that it is the policy to have balanced industrial development, whether there is any machinery—especially when there are backward States and advanced States industrially—to advise the industrialists as regards location as against allowing them to establish industries in any area of their choice?

SHRI S. N. MISHRA: All these considerations are appropriately taken into account by the licensing authority.

DEMONSTRATIONS BY TIBETANS IN KALIMPONG AGAINST CHINA

*8. SHRI BHUPESH GUPTA: Will the PRIME MINISTER be pleased to state whether it is a fact that a number of Tibetans in Kalimpong held demonstrations against the Peoples' Republic of China?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) : Kalimpong has a considerable population of persons who are of Tibetan origin but who are nationals of India. It has also a number of emigres from Tibet.

2. There were two meetings held in the Kalimpong Town Hall on March 24 and 25 which were chiefly attended by the Tibetan population of Kalimpong. These meetings were peaceful. The h~pe was expressed that the Dalai Lama was safe and the people were exhorted to pray for the welfare of Tibet and the Dalai Lama. It was also decided to send a deputation to Delhi. On the 25th March, there was a peaceful procession also in the town. There was no demonstration against the Chinese Government as such.

SHRI BHUPESH GUPTA: I would only like to draw the attention of the

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hon. Minister to a newspaper, Hindustan Times of March 27, 1959, caption which says, "Tibetans in Kalim-pong demonstrate against the Chinese Regime".

SHRIMATI LAKSHMI MENON: That is the caption but what does the news itself say?

SHHI BHUPESH GUPTA: Shall I read the caption, Sir?

MR. CHAIRMAN: Caption may be something and the news may be something

SHRI BHUPESH GUPTA: I want to know whether after receiving this question, the hon. Minister made enquiries as to the truth or otherwise of this caption? This carries with it also a 'picture.

SHRI D. A. MIRZA: May I know whether there is any law in our country that prohibits the holding of demonstrations against a brutal attack •on one country by another?

(No reply.)

SHRI JAI NARAIN VYAS: May I know whether any pro-China meetings were held in Kalimpong?

(No reply) MR.

CHAIRMAN: Next question

EMPLOYEES' STATE INSURANCE SCHEME

- *9. SHRI BHUPESH GUPTA: Will the MINISTER OF LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether Government have received any representations for (i) reduction of the employees' contribution and (ii) enhancement of the contribution by the employers under the Employees' State Insurance Scheme; and
- (b) if so, what steps have been taken in the matter?

THE DEPUTY MINISTER OF XABOUR (SHRI ABID ALI): (a) Yes.

(b) It is not possible to reduce employees' contribution.

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The employers' contribution will be enhanced whenever necessary.

SHRI BHUPESH GUPTA: May J know whether it is a fact that a demand has been made on behalf of the employees that their contribution should be reduced by about 50 per cent?

SHRI ABID ALI: There is also a demand that there should be no contribution at all.

SHRI BHUPESH GUPTA: The employees do not make unreasonable demands although they get unreasonable answers.

May I know whether it is a fact that a demand has been made very recently from that side that the contribution should be reduced by 50 per cent?

SHRI ABID ALI: Yes, Sir. There has been a demand that the contribution should be reduced and in this House also there has been a demand that there should be no contribution from the employees. We do not consider it to be reasonable.

SHRI BHUPESH GUPTA: It is obvious then that I should not ask questions.

MR. CHAIRMAN: So far as the demand in this House is concerned. . .

SHRI BHUPESH GUPTA: I will take care, Sir.

SHRI ABID ALI: No, I have to take care, Sir.

SHRI BHUPESH GUPTA: He does not understand, Sir.

May I know whether it is a fact that along with this demand, a demand has also been made that the employees' families should be included within the purview of this scheme?

SHRI ABID ALI: Families are being covered. In some States they have already been covered and in others they will be covered.

DR. R. B. GOUR: Before the introduction of the Employees' State Insurance Scheme, the employers were